

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII- 06/2005/2357/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mridul Kumar Kalita,  
District & Sessions Judge,  
Jorhat.

Dated Guwahati the **23<sup>rd</sup>** March, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. JJA/2807/2023, dtd 21.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 25.03.2023 till the morning of 27.03.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC. VII-06/2005/2358/A, dated 23'03' 2023**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
